

No. D&SJ/Accts./AMC/2021-.....  
**Office of the District and Sessions Judge, Mandi Civil and Sessions Division,  
Mandi, District Mandi, HP**

Dated Mandi, the 08<sup>th</sup> July, 2021.

**"TENDER NOTICE"**

Competitive item-wise tender (with spares) are invited in sealed cover for awarding **Annual Maintenance Contract (AMC)**, for a period of one year from the date of execution of the agreement, by furnishing full details with regard to terms and conditions etc. in respect of following computer hardware installed in the District and Sessions Division (**District Court Complex, Mandi and Taluka Court Complexes at Sarkaghat, Sunder Nagar, Gohar, Karsog and Joginder Nagar**) Mandi, Distt. Mandi, H.P-

Sl. No.	Description of the hardware	Quantity
1	Slim PC with Monitor, Keyboard & Mouse HP Compaq 6000 Pro Small Form Factor	48
2	Server HP PROLIANT Server	4
3	Scanner HP Scanjet 8270	6
4	Laser Printer (HP LaserJet P1008)	14
5	ATEN KVM Switch	2
6	Projector HITACHI, Model No. CP-RX70EF	1
7	Switches Cisco 24 port 10/100 Mbps L2Switch	8
8	Router Cisco 2800 Series Router	1
9	USB Hard Disk TREK DIVA SLEEK 320 GB	6
10	Acer power Desktop PC Dual Core with Monitor, Keyboard & Mouse	14
11	HP All-in-One Model No. 20-r011il	4
12	Polycom VSX 7000PAL	1
13	Samsung CRT TV	1
14	Polycom Microphone	1
15	Polycom Speaker	1
16	Elnova UPS (CYBER1000 ) 1KV	1
17	Sony DVD Recorder	1
18	HP Pro AllinOne 400 G1	3
19	Samsung 40 inch LED	3
20	Jabra Speaker	3
21	Logitech BCC950	3
22	Acer i5 Desktop with Monitor, Keyboard & Mouse	16
23	Acer i3 Desktop with Monitor, Keyboard & Mouse	48

The sealed quotations should be addressed to "The District and Sessions Judge, Mandi, District Mandi, HP 175001".

### Terms and Conditions:-

1. The tenderer should be an authorized service provider with sufficient back-up of spares parts, having an authorization certificate to this effect from GeM, based anywhere in and around Himachal Pradesh, having at least one Resident Engineer at Mandi or nearby station, should have already provided such maintenance services to at least 3 or more Departments of the State Government, during financial year 2020-2021 and in a position to provide maintenance services within 1 or 2 day through a centralized system of call logging.

2. The interested tenderers are requested to furnish earnest money to the extent of 2% of the total tendered amount in the form of bank guarantee or bank draft of the nationalized or recognized banking institution in favour of 'The District and Sessions Judge, Mandi' payable/drawn at Mandi. Any quotation received without earnest money shall be liable to be rejected straightway. However, the earnest money received from the unsuccessful tenderers shall be released to them without interest within a reasonable period.

3. The successful tenderer shall also furnish performance security to the extent of five (5) percent of the total consideration amount of the contract for a period of fourteen (14) months from the date of commencement of the AMC. The terms and conditions for making the payment shall be regulated as per Rule 108 of the H.P.F.R., 2009.

4. The undersigned reserves every rights to select or reject any or all the quotations received without assigning any reason whatsoever.

The sealed tenders complete in all respect, along with requisite earnest money, addressed to the undersigned, clearly depicting on the top of the envelop "**Quotation for AMC of Computer Hardware**" should reach in this office **on or before 31<sup>st</sup> July, 2021 during the office hours i.e. by 4:45 PM.** Any quotation received thereafter shall not be entertained and the same shall be liable to be rejected straightway.

*sd*  
District and Sessions Judge,  
Mandi, District Mandi, HP.

Endst. No. D&SJ/ Accts./AMC/2021-.....*4575*

Dated 08<sup>th</sup> July, 2021.

#### Copy Forwarded to:-

1. The Worthy Registrar General, High Court of HP for information with request to upload the same on the website of Hon'ble High Court of HP for large publicity.
- ✓ 2. The System Officer of this office is directed to upload the tender document on the website of this Court.

*sd*  
District and Sessions Judge,  
Mandi, Distt. Mandi, H.P.,